

DIVISION BENCH
COURT - II

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/372(KB)2019
RST.A (IBC)/7(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD JULY 2024

IN THE MATTER OF	SESA INTERNATIONAL LIMITED VS AVANI TOWERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Ajay Kumar Agarwal, RP APIL] For the Applicant
Mr. Sourojit Dasgupta, Adv.]

Mr. Orijit Chatterjee, Adv.] For the RP in Avani Towers.
Ms. Swati Dalmia, Adv.]
Ms. Neha Sinha, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the Applicant present. Ld. Counsel appearing on behalf of the Avani Towers present.
2. **RST.A (IBC)/7(KB)2024:**
 - a. Let the matter be posted on **04.07.2024** along with **C.P. (IB)/372(KB)2019**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**